

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 301 OF 2019 &
IA NO. 1498 OF 2019**

Dated : 11th September, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S. D. Dubey, Technical Member**

In the matter of:

**Reliance Industries Limited & Anr.
Versus**

...Appellant(s)

Central Electricity Regulatory Commission & Ors.

...Respondent(s)

Counsel for the Appellant(s) : Mr. Gaurav
Mr. Vishnu Sharma
Ms. Deepali Dwivedi

ORDER

Admit. Issue notice to Respondents, returnable on 30.10.2019.
Dasti, in addition, is permitted.

List the matter on **30.10.2019**. In the meantime, pleadings may be completed.

**(S. D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

tpd/mkj